

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-295/2020

Dhaktu Sadashiv Naik

...Petitioner.

Vs

State of Goa and ors.

...Respondents.

Shri P. Lotlikar, Advocate for the petitioner.

Shri D. Shirodkar, Addl. Govt. Advocate for the respondent nos. 1 and 2.

Shri A. V. Pavithran, Advocate for the respondent nos. 4 and 5.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 7th December 2020.

P.C.

The learned counsel for the respondent nos. 4 and 5 seeks time to file reply.

2. Post the matter on 11.1.2021.

DAMA SESHADRI NAIDU, J.

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